

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For hearing - CIRP	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan Housing Projects Pvt Ltd	Shankar B Iyer RP

Shankar
SHANKAR B. IYER
ADVOCATE FOR PETITIONER/s:
RP 31/1/2020

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr.Shankar.B. Iyer, learned RP. List IA No.69/2020 along with the C.P.
Post the case on **18.02.2020**

Shri
MEMBER (T)

Shri
MEMBER (J)

Brunda

Verified
Shri
Court Officer